

Company: Sol Infotech Pvt. Ltd. **Website:** www.courtkutchehry.com

Printed For:

Date: 30/11/2025

(2024) 06 ITAT CK 0003

Income Tax Appellate Tribunal (Delhi G Bench)

Case No: Income Tax Appeal No. 7594/DEL/2019

Society For Media And Value

Education

APPELLANT

Vs

Income-Tax Officer (Exemptions)

RESPONDENT

Date of Decision: June 3, 2024

Acts Referred:

• Income Tax Act, 1961 - Section 12A, 12AA(3), 254

Hon'ble Judges: Kul Bharat, J; Avdhesh Kumar Mishra, (AM)

Bench: Division Bench

Advocate: V. Rajkumar, Dharm Veer Singh

Final Decision: Disposed Of

Judgement